

(b) the number of patients referred by the cardiology department of Dr. RML Hospital to other hospitals for Coronary Bypass surgery during the said period;

(c) the expenditure incurred by the Government in reimbursing the claims of Coronary Bypass Surgery of the Government servants during the said period; and

(d) the steps taken to revamp the cardiology department so as to prevent the need for referring Cardiac surgery cases of CGHS beneficiaries to other hospitals?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) The information is as under:—

Year	Coronary Angiogram	Ref. for CABG
1996	1008	194
1997	725	141
1998 (upto 27.11.1998)	1243	173

(c) Since the claims for reimbursement of expenditure incurred by the Central Government servants for Coronary bypass surgery are entertained by the respective Departments/offices of the Central Government no such information is maintained and compiled by the Ministry of Health & Family Welfare.

(d) Setting up of Cardio Thoracic and Vascular Surgery Deptt., at Dr. R.M.L. Hospital during the IXth Five year plan has been approved by the Expenditure Finance Committee (EFC).

ISI Activities in Karnataka

1511. SHRI SRIRAM CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether ISI of Pakistan has been quite active in Karnataka especially in the Coastal regions of this State;

(b) if so, the steps taken by the Union Governments to crush the ISI activities;

(c) whether some ISI Agents in Karnataka had issued threats to some legislators of Karnataka when these

legislators lodged complaints against ISI activities in Karnataka; and

(d) if so, the action taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Government is aware of ISI activities in the country and is taking all necessary steps in cooperation with the concerned State Governments. These include sensitising and gearing up the intelligence machinery, sharing of intelligence and coordinated action by concerned Central/State agencies. State Governments are also sensitised and alerted from time to time regarding movements of Pak ISI agents, anti-national elements etc.

(c) and (d) It is reported that a case has been registered in this connection in Puttur Police Station, Karnataka. Following this incident, security has been provided at the residence of the concerned legislator. 'Public Order' is a State subject under the Constitution and hence it is the primary responsibility of the State Governments to take necessary action in this regard.

[Translation]

Oil Conservation

1512. SHRI VIRENDRA VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any instructions have been issued regarding oil conservation to the undertakings and other organisations under the administrative control of the Government;

(b) if so, the details of the savings made by the undertakings in pursuance thereof;

(c) the details of the projects being implemented through public sector undertakings;

(d) the initial estimate as well as the present cost of Kandla-Bhatinda pipeline of the Indian Oil Corporation; and

(e) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) (a) Oil companies are following various measures on conservation in their operations. The oil companies also observe the Oil Conservation Fortnight every year as per the guidelines given by the Petroleum Conservation Research Association under the aegis of Ministry of Petroleum & Natural Gas.

(b) A recurring saving of 1.49 MMT of petroleum products assessed at Rs. 863 crores has been made during the year 1997-98.

(c) The details of the conservation projects being implemented through public sector undertakings are given in the Statement.

(d) The initial cost estimate of the Kandla-Bhatinda pipeline of the Indian Oil Corporation was Rs. 779.55 crores and the revised cost estimate is Rs. 2081.84 crores.

(e) The pipeline is scheduled to be fully completed by December, 1998.

Statement

Energy Conservation Projects under Implementation

S.No.	Encon Project	Year of Commissioning	Cost (Rs. Lakhs)	Savings Expected *(SRFT/Year)
1	2	3	4	5
1.	Insulation of Hot Oil Tanks	Ongoing project	37.1	300
2.	Increase in LP Extraction by Reducing LP HDF Pressure in TPS	in next shutdown	—	—
3.	Modernisation of Control Systems-CCIV			—
4.	Back Pressure Turbine in Cooling Water Pump	Apr. '98	46	400
5.	DCU Revamp along with Furnace Replacement	Sept. '99	3215	2100
6.	Modification of APH in CDU & Preheat Train Optimisation in CPU	Sept. '99	1638	1100
7.	Provision of CBD in CDU & DCU	Sept. '99	20	100
8.	Advance Control in Process Units	Nov. '98	256	900

* SRFT: Standard Refinery Fuel Tonnes.

1	2	3	4	5
9.	Revamp of Old Insufficient Russian Furnaces in Coker-A	Dec. '99	3780	10000
10.	AU-3 Energy Optimisation	June '99	4400	15500 (AT 1.1. MMTPA)
11.	Replacement of Reciprocating Air Compressor with Centrifugal Compressor & Back Pressure Turbine	Dec. '98	685	460
12.	Installation of Gas Turbine	May '2000	4550	10660
13.	Installation of HRSG	May '2000	1530	22680
14.	Auto Tank Gauging for OM&S	Aug. '98	1280	680
15.	Replacement of Metallic Air Cooler Blades with FRP Blades	Oct. '98	20	100
16.	TTL Automation (W/O & B/O)	W/O: Nov. '98 B/O: Mar' 99	334	2400
17.	Providing CBD System for ATTKs 85-90 for Minimising Evaporation Losses	Nov. '98	19.5	536
18.	Tank Farm Automation	Apr. '98	1732	9560
19.	Revamping of Less Efficient Furnaces A) CDU Furnace B) FPU-1 Furnace	Oct. '99 Dec. '99	500 —	2400 1500

1	2	3	4	5
20.	VDU Revamp Jobs	Oct. '99	663	1080
21.	Installation of Plug Valves for Minimising Blinding/Deblinding Losses	Dec. '98	22	200
22.	Steam Generation Facility in CRU to Improve heater Efficiency	July, 1998	309	1900
23.	Installation of PD Meters in Tank Wagon Loading (Only for HSD)	Sept. '98	172	1000
24.	Soaker Technology in VBU	Dec. '98	1112	7000
25.	Rose Process in PDA	Oct. '99	4400	7000
26.	Automatic Tank Gauging	Aug. '98	523	2000
27.	Installation of Belfield Valve in SSRN & MS Tanks	June '98	2.6	150
28.	VDU hold Up Recovery during ATA	June '98	—	200
29.	Replacement of Existing Metallic Fan of Air Coolers with FRP Blades	1998-99	25	944
30.	Sonic Sootblower for UB-5	Nov. '97	5	200
31.	Replacement Low efficient Street and Plant Lighting with High Efficient Ones	Nov. '98	75	2172
32.	Increasing the Efficiency of the Existing heaters to 90% (15 f1A & B)	Mar. '2001	—	7890

1	2	3	4	5
33.	Hydrocarbon Loss Reduction Measuring Instruments	Dec. '98	35	1000
34.	Utilization of Low Level HEA of Crude Distiller Splitters Overhead Vapours for DM/BF Water heating	Dec. '98	120.00	1667
35.	Crude Oil Desalter for CDU	Dec. '98	600	2030
36.	Use of Extraction Steam for Atomising, tracing and Tank heating in CPP Instead of Direct Steam drawn from boilers	May '98	5	580
37.	Revamp of Crude Preheat Exchanger Train	Dec. '98	245	2340
38.	Provision of High Efficiency Utility Boilers in the Refinery	2000	2000	7200
39.	To Improve Efficiency of Heaters RFU F101 and RFU F102	1998/99	51	520
40.	Provision of FRP Blades for AFC in CMU and Raw Water Cooling Tower Fans in FPU	1998/99	26	113
41.	Provision of Sonic Soot Blower for Air Preheater of CDU NB2A, FPU B1 and HCU H801	1999	26	400
42.	Replacement of Main Flare Flow Meter	1999	16	—

1	2	3	4	5
43.	Provision of Mass Flow Meter for Fuel Oil Flow Measurement in Boiler House Main Header	1998/99	9	—
44.	EIL Furnace Study Improvement	1998/99	20	—
45.	Utilization of T-4 Bottom Stream for Crude Preheat	Mechanically Completed; will be Commissioned along with Revamped Unit	—	5,000
46.	Improvement in Preheat Recovery to CDU-1	May, 98	200	1450
47.	Improvement in Preheat Recovery of CDU-II	—	4004	4800
48.	CTU Furnace Replacement	June, 98	600	4560
49.	CO Boiler in FCCU-1	1999	2771	7660
50.	Conversion of Turbines to Motors (Phase-II)	1999-2000	1100	12200
51.	Modernisation of Instrumentation in CDU-1/FCCU-1/Boiler House-1	1998	1900	Would Help in Better Utilization of Energy
52.	LCO/BFW Exchanger in FCCU-II	1998-99	23	1500
53.	Heat Recovery from CDU-II HVGO	1998-99	10.5	1120
54.	Heat Recovery from HOT Tempered Water in CDU-II	1998-99	21.7	1920
55.	Thermo Compressor for Upgrading Excess LP Steam	1998-99	26.13	1920

1	2	3	4	5
56.	Portable Ultrasonic Relief Valve Detector System (VPAC-5131)	1998-99	14	Loss Reduction
57.	Portable Fugitive Emission Monitoring System (G.M.I. Gassurveyer)	1998-99	1	Loss Reduction
58.	Sonic Soot Blowers for Boiler Wila	1998-99	12	Improvement in Boiler Efficiency
59.	OM&S Automation	2000	3200	Loss Reduction
60.	Online Oxygen Meters for Furnaces	1998	20	Online Furnace Efficiency Monitoring
Total			48,557.50	17,1382

[English]

Cancellation of Licences

1513. SHRI SURESH KURUP: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have cancelled the licences of certain petrol pumps in various parts of the country for selling adulterated petrol; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) To check adulteration, malpractices and irregularities at retail outlets inspections are carried out from time to time by the oil company's officials and State Governments Authorities and action is taken in accordance with the Marketing Discipline Guidelines, and Motor Spirit & High Speed Diesel

(Prevention of Malpractices in Supply & Distribution) Order, 1990.

During 1998-99, so far licences of 3 Retail Outlet Dealerships have been cancelled for adulteration of petrol in various parts of the country.

During a recent drive from 29.10.98 to 2.11.98, supply of petrol and diesel was suspended to 98 Retail Outlets for varying periods for suspected adulteration.

Rise in AIDS Cases

1514. SHRI T. GOVINDAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government are aware of the steep rise in AIDS cases in the country; and

(b) if so, the remedial action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Yes, Sir.